

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO 733 OF 2018 in
DFR No. 1480 of 2018

Dated: 11th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Madhya Pradesh Power Management Company Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard
Mr. Paramhans

Counsel for the Respondent(s) : --

ORDER

The learned counsel, Mr. Ashish Anand Bernard, appearing for the Appellant prays for two weeks time to file application for leave to file appeal.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

The learned counsel appearing for the Appellant is permitted to file application for leave to file appeal by 25.07.2018.

List this matter on **01.08.2018**, as requested.

(S. D. Dubey)
Technical Member

js/vt

(Justice N. K. Patil)
Judicial Member